reform is a continuous process in order to bring them in tune with the emerging needs of the economy after tri-partite consultations amongst Government, Employers' and Employees' Organizations. The Ministry of Labour and Employment is actively engaged in addressing the issue of simplifying and codifying the Labour Laws and for ensuring ease of compliance to promote an enabling business environment. While undertaking such reforms, the overall interests of Labour like wages, employment, social security, working environment, health and safety etc. are duly addressed keeping in view the requirements of the Indian industry to make it efficient and internationally competitive.

The Ministry has also developed a single unified Web Portal for On-line Registration of Units, Reporting of Inspections, submissions of Annual returns and Redressal of Grievances. The Portal facilitates ease of reporting at one place for various Labour Laws by a single On line annual Return, consolidate information of Labour inspections and its enforcement thereby enhancing transparency in Labour Inspections.

#### Pandit Deen Dayal Upadhyay Shramev Jayate Karyakram

1191. SHRI RANJIB BISWAL:

SHRI PRABHAT JHA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Prime Minister has launched the Pandit Deen Dayal Upadhyay Shramev Jayate Karyakram and has unveiled a string of labour reforms;
  - (b) if so, the details thereof;
  - (c) whether Government has also launched United Web Portal:
- (d) if so, the details thereof and the benefit likely to accrue to employees/workers as a result thereof; and
- (e) the steps being taken by Government to ensure that the benefits of these programmes reach the beneficiaries?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (d) Hon'ble Prime Minister of India inaugurated the Pandit Deendayal Upadhyay Shramev Jayate Karyakram during the one-day Conference of State Ministers for Labour and Employment, Social Security and Vocational Training on October 16, 2014, launching a number of initiatives in the field of labour for good governance, welfare and skill development including Unified Labour Web Portal 'Shram Suvidha Portal'. The details of the initiatives and the benefits thereof are given in Statement (See below).

- (e) (i) The Shram Suvidha Portal has been launched with the objective of making inspections system-driven, transparent and accountable. With the launch of the web portal, the inspections are regulated in a systemdriven manner where issues like evasion; under-payment etc. would be identified with no bias. This is likely to safeguard the interest of the workers. Details are given in Statement (See belwo).
  - (ii) Till date LIN have been allotted to more than seven lakhs enterprises in Central sphere. Also more than ten thousand inspections have been generated under Labour Inspection Scheme and more than eight thousand have been uploaded on the web portal following the prescribed 72 hour limit.
  - (iii) Universal Account Numbers (UAN): Facility has been provided to the beneficiaries under the Act who have been allotted UANs to view their up-to-date accumulations in their accounts/multiple accounts online. SMS is also being sent to all the UAN activated members on receipt of their monthly contribution.
  - (iv) For the DGE&T schemes:
    - (1) Apprentice Protsahan Yojana:

Apprentice Protsahan Yojana has been started on 16th October, 2014 to share 50% of prescribed stipend to the apprentices by Government of India for the first two years of training for 1,00,000 apprentices to be engaged by establishment covered under the Apprentices Act, 1961 during the remaining period of Twelfth Five Year Plan. During the programme number of apprentices and employers were awarded sanction letters under the Apprentice Protsahan Yojana.

(2) Recognition of National Brand Ambassadors of Vocational Training for the year 2014:

During the 'Pandit Deen Dayal Upadhyay Shramev Jayate' Programme, 25 pass outs from various Industrial Training Institutes (ITIs), who have made a mark for themselves as well as the society were identified and recognized as National Brand Ambassadors of Vocational Training for the year 2014.

This will help in improving the brand image of the ITIs and its social acceptability.

(3) Recognition of National Skill Competition winners:

To benchmark the best among the better and to foster a spirit of healthy competition among the trainees of the institutes (ITIs) and

those undergoing Apprenticeship Training with an objective to raise the standard of skill, the scheme of holding all India Competitions was started in the year 1964. The two competitions initiated under this scheme are (i) All India Skill Competition for Craftsmen award held once in a year and (ii) All India Competition for Apprentices that is held twice in a year.

The competition was initially restricted to three trades only and gradually extended to ten trades and now it covers 15 popular trades. For the first time in the history of these National Skill Competitions, the winners were recognized and felicitated by Hon'ble Prime Minister, in a National level function held on the occasion of Pandit Deen Dayal Upadhyay Shramev Jayate Karyakarm. This year there were 12 awardees under Best Craftsmen category from the 50th All India skills competition held in January, 2014 and 13 awardees from best Apprentices category of 92nd All India Competition of Apprentice held in May, 2014.

[3 December, 2014]

#### Statement

Pandit Deendayal Upadhyay Shramev Jayate Karyakram

### Shram Suvidha Portal in Central Sphere for Ease of Compliance and self-Certification

- To create a conducive environment for industrial development.
- To be operative in 4 central organizations: Chief Labour Commissioner, Directorate General of Mines Safety, Employee Provident Fund Organization and Employees' State Insurance Corporation.
- Allotment of Unique Labour Identification Number (LIN)
- Online registration of Units.
- Filing of self-certified and simplified Single Online Return by the industry for 16 labour laws.
- Timely redressal of grievances through the portal.
- Complete database at one place to add to informed policy process.

### Transparent Labour Inspection Scheme in central sphere for random selection of units for inspection

- A computerized list of inspections to be generated randomly based on risk-based objective criteria.
- Serious matters to be covered under the mandatory inspection list.

- Complaints based inspections to be determined centrally after examination based on data and evidence.
- Mandatory uploading of Inspection Reports within 72 hours.

## Portability Through Universal Account Number (UAN) for Employees' Provident Fund

- Digitization of complete database of 4,20,99,841 EPF subscribers and allotment of UAN to each of them.
- UAN is being seeded with Bank account, Aadhaar Card, mobile number and other KYC details for financial inclusion.
- Portability of the Social Security Benefits through UAN to the labour of organized sector across jobs and geographic areas.
- EPF account of employee to be updated monthly and at the same time he will be informed though SMS.
- Direct access to their EPF accounts and will also enable them to consolidate all their previous accounts.
- Special drive is being taken up for enrolling casual and contract workers.

## Effective implementation of revamped Rashtriya Swasthya Bima Yojana (RSBY) for the labour in unorganized sector

- 93% of workers in unorganized sector RSBY revamped to ensure enhanced quality and access to services.
- Strengthened grievance redressal mechanism.
- Improved IT architecture for better access of services and monitoring of outcomes for beneficiaries.
- Linking the enrollment for the RSBY scheme with opening/seeding of Bank Account and allotment/seeding of Aadhaar Card for financial inclusion.
- Wellness check for preventive care introduced for the first time.
- Constructive workers and beneficiary across different welfare cess are covered.
- Introduction of convergence of social security schemes namely Aam Admi Bima Yojna and National Old Age Pension Scheme on RSBY smart card through improved IT framework.

#### Apprentice Protsahan Yojana

A vision to have more than 20 lakh apprentices in next few years against present number of 2.9 lakh.

A major initiative to revamp the Apprenticeship Training Scheme in India after extensive consultations with industry and States.

Four components of this initiative are:

- Making the legal framework friendly to both industry and youth. The necessary Bill amending The Apprentices Act, 1961 has been passed by Lok Sabha on 14th August, 2014 and by Rajya Sabha on 26th November, 2014.
- Enhancing the rate of stipend and indexing it to minimum wages of semi-skilled workers. Gazette notification has been issued on 22nd September, 2014.
- Apprentice Protsahan Yojana has been started on 16th October, 2014 to support MSME manufacturing units and other establishments by reimbursing 50% of the stipend paid to apprentices during the first two years of their training. It will support one lakh apprentices during the remaining period of 12th Five Year Plan (31.3.2017).
- Subsequent to starting of the scheme advertisements were published by respective RDATs in major newspapers seeking applications from the industries to register themselves in order to avail the scheme. As on 28.11.2014, 153 apprentices have been engaged under the scheme.
- Basic training curricula being restructured on scientific principles to make it more effective, and MSMEs to be supported financially by permitting this component in Government funded SDI Scheme.

#### Recognition of prior learning (RPL)

- Construction sector is third biggest employer after agriculture and manufacturing. Contributes more than 10% of the jobs in India.
- It employs about 4.2 crore workers and contributes 6.67% of GDP.
- 86% of workers have no skills and productivity level is low.
- A national Scheme "Recognition of Prior Learning of Construction Workers" being launched by Ministry of Labour and Employment after extensive consultation with industry by utilizing the cess funds collected from construction projects.
- Construction sites to be designated as Testing Centres.
- Skill gaps if any, to be made up by giving gap training of about 15 days.
- Wage compensation for attending training classes and assessment.
- NCVT certification.
- The Scheme has been launched as pilot in Telangana, Haryana (Gurgaon) and Delhi.

# Training on modern construction techniques with certification by NCVT in consultation with construction companies

- With the initiatives like 100 smart cities. Housing for all by 2022, construction sector is set to grow at rapid rate.
- It is estimated that about 8.3 crores persons would be employed in the sector by year 2022.
- New projects demand workforce trained in modern construction technologies to meet the international norms in construction.
- Several new courses introduced.

#### Vocational rehabilitation centres for handicapped

- According to Census 2011, there were 2.68 crore Persons with Disabilities (PwDs) out of which 1.7 crore are unemployed.
- Vocational rehabilitation support to PwDs through 21 Vocational Rehabilitation Centres for Handicapped (VRCs) across the country.
- Focus on honing the strength of individual PwDs to make them employable through capacity building and last mile orientation.
- Knowledge Partnership MoU between MoL&E and TATA SONS to incorporate best practices and policy interventions for enhancing diversity and inclusiveness in India's workforce.
- Major efforts are on for widening and deepening association with industry in order to increase the impact and enlarge footprint of VRCs. Some of the institutions that have partnered with VRCs include National Handicap Finance Development Corporation, National Trust, PSUs like ONGC, Dr Reddy's Laboratories, Yum Foods, Bank of America, Sarthak, etc.
- Some of these centres are also being developed as Model Career Centres for PwDs.

#### National brand ambassadors of vocational training

- Only 10% of our workforce has got formal or informal technical training. Only
  one fourth of this is formally trained.
- In South Korea, Japan, Germany, the percentage of workforce having received skills training is 96,8 0 and 75 respectively.
- We need to rapidly expand certificate level vocational training if we have to succeed in our mission of 'Make in India'. Also we need to attract youth to vocational training.

- Vocational training has given excellent technicians, mechanics, entrepreneurs and professional leaders. Manufacturing sector is reservoir of this success.
- We are showcasing and felicitating such successful ITI graduates as National Brand Ambassadors of Vocational Training.

#### Flexi MOU

- Presently, a total of 126 NCVT courses designed and developed by Mentor Councils having representation from industry, academia, Champion ITI and DGE&T mentors and expert courses/trade are conducted at about 11,964 ITIs.
- New policy of Flexi MOU has been launched in July 2014 to ensure that, in addition, customized courses with NCVT certification are available to meet the need of local industry.
- Under this MoU, any industry can conduct NCVT certified training programme in partnership with ITI or other vocational training provider to meet specific skill requirement of the company.
- Industry to ensure minimum 80% employment
- Several leading industry players such as Flipkart, Raymonds, Labournet, GIPCL, Cadilla have signed MOUs and many other are under finalization.

#### **Skill Awardees**

- The Ministry of Labour conducts competitions to foster the healthy spirit of competitiveness among the trainee Craftsmen/Apprentices.
- All India Skill Competition for Craftsmen among trainees admitted under Craftsmen Training Scheme (CTS), is conducted once in a year.
- All India Competition for Apprentices among trainees admitted under Apprenticeship Training Scheme (ATS) is conducted twice every year.
- First ever initiative to recognize the awardees at National Level and release of first ever souvenir containing the list of winners of different segments in latest All India Competition for Craftsmen, held in January, 2014 and All India Competition for Apprentices held in May, 2014.

### New policy for pension holders

1192. SHRI BASAWARAJ PATIL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the impact of the new policy of Government on pension holders;
- (b) the number of pension holders likely to get benefited; and